

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 208
IB-343/ND/2023
IA-3295/2023

IN THE MATTER OF:

Cosmic Infrsolution Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Mrs. Archana Jatia

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Harshal Kumar

For the Intervener : Adv. Jayesh Srivastava

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3295/2023:- There have been no appearance on behalf of the Applicant since 21.12.2023. In the wake, **the petition is dismissed for want of prosecution.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)